

DIVISION BENCH

P-108

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/137(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ANAND KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms.Vedika Sureka,Adv.

] For Financial Creditor

O R D E R

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **01/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ